

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:857
ANSWERED ON:12.11.2010
REGULARISATION OF EMPLOYEES IN AIIMS
Thamaraiselvan Shri R.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether there are more than 300 senior residents who have been working as ad hoc employees in various departments at the All India Institute of Medical Sciences (AIIMS), New Delhi;
- (b) if so, the details thereof;
- (c) whether there is any likelihood of regular selection for the next 18 months; and
- (d) if so, the details thereof and if not the reasons therefor?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABIAZAD)

- (a) & (b): Yes. These posts have been filled on ad-hoc basis due to a stay given on 24-04-2009 by the Hon'ble CAT on regular recruitment of Sr. Residents/Sr. Demonstrators.
- (c) & (d): The stay order has since been vacated by the court on 24-09-2010 with the directions that for regular recruitment of Sr. Residents/Sr. Demonstrators, reservation for SCs/STs/OBCs must be given as per Government of India guidelines on the issue.